

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 271 of 2019**

**IN THE MATTER OF:**

State Bank of India ...Appellant

Versus

India Power Corporation Ltd. & Ors. ...Respondents

**Present**

**For Appellant: Mr. Sumit Attri and Mr. Siddhant Sharma, Advocates.**

**For Respondents: Mr. S.N. Mookerjee, Senior Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumder, Mr. Rishav Banerjee, Mr. Shambo Nandy, Ms. Akanksha Kaushik and Mr. Devesh Ajmani, Advocates.**

**ORDER**

**04.03.2020** Place the case 'for order' on **18<sup>th</sup> March, 2020** before the Bench in which Hon'ble Mr. Justice Bansi Lal Bhat is a Member.

**[Justice S.J Mukhopadhaya]  
Chairperson**

**[Justice Bansi Lal Bhat]  
Member(Judicial)**

Ash/SR/RR